

- (iii) (a) Thirty-third Annual Report and Accounts of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Cooperative.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T 5405/02]
- I. **Notification of the Ministry of Human Resource Development**
  - II. **Report and Accounts (2000-01) of various Institutes and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) REETA VERMA): Sir, I lay on the Table the following papers:-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Elementary Education & Literacy), under Section 32 of the National Council for Teacher Education Act, 1993:

- (1) F. No. 9-3/2001/NCTE dated 26th November, 2001 publishing the National Council for Teacher Education (Norms and Standards for Teacher Education Programmes) (Amendment) Regulations, 2001.
- (2) F. No. 9-1/2001/NCTE (Admn.) dated 8th December, 2001 publishing the National Council for Teacher Education Consideration of No Objection Certificate (Amendment) Regulations, 2001. [Placed in Library. See No. L.T 5396/02]

II. A copy (in English and Hindi) of the Notification of the Ministry of Human Resource Development (Department of Elementary Education & Literacy) Notification F. No. 9-3/2001/NCTE dated 31st October, 2001 publishing the Corrigendum to notification relating to the National Council for Teacher Education (Norms and Standards for Recognition of Teacher Education Programmes) Regulations, 2001 alongwith delay statement. [Placed in Library. See No. L.T 5396/02]

II.(1) A copy each (in English and Hindi) of the following papers, under sub-sections (3) and (4) of section 24 of the Auroville Foundation Act, 1988:

- (a) Annual Report of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2000-2001.
- (b) Annual Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2000-2001, and the Audit Report thereon.
- (c) Review by Government on the working of the above Foundation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T 5279/02]

II. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Indian Institute of Management, Kolkata, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T 4685/01]
- (ii) (a) Twenty-sixth Annual Report and Accounts of the Indian Institute of Management, Bangalore, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T 4684/01]
- (iii) (a) Thirty-ninth Annual Report and Accounts of the Indian Institute of Management, Ahmedabad, for the year

2000-2001, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T 4685/01]
- (iv)
- (a) Annual Report of the National Book Trust, India, New Delhi, for the year 1999-2000.
  - (b) Annual Accounts of the National Book Trust, India, New Delhi, for the year 1999-2000, and the Audit Report thereon.
  - (c) Statement by Government accepting the above Report.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T 5406/02]
- (v)
- (a) Annual Report and Accounts of the Himachal Pradesh Primary Education Society, Shimla, for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T 5281/02]
- (vi)
- (a) Annual Report and Accounts of the School of Planning and Architecture, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above School. [Placed in Library. See No. L.T 5280/02]
- (vii)
- (a) Annual Report and Accounts of the Technical Teachers Training Institute, Kolkata, for the year 2000-2001, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T 5283/02]

- (viii)(a) Annual Report and Accounts of the Technical Teachers Training Institute, Bhopal, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T 5282/02]
- (ix) (a) Annual Report and Accounts of the Sant Longowal Institute of Engineering and Technology, Longowal, Punjab, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T 5284/01]
- I. **Notifications of the Ministry of Finance**
- II. **Report and Accounts (2000-01) of the Insurance Regulatory and Development Authority, New Delhi**

SHRI O. RAJA GOPAL: Sir, on behalf of Shri Balasaheb Vikhe Patil, I lay on the Table:-

I. A copy each (in English and Hindi) of the following notifications of the Ministry of Finance, (Department of Revenue), under Section 159 of the Customs Act, 1962, together with Explanatory Memoranda on the Notifications:

1. G.S.R. No. 852 (E) dated 19th November 2001 publishing the Notification No. 121/2001-Customs amending the Notification No.50/2000-Customs dated 27th April, 2000.
2. S.O. No. 230 (E) dated 25th February, 2002 publishing the Notification No. 8/2002 (N.T.)-Customs regarding Exchange rate for conversion of foreign currencies into Indian currency or *vice-versa* for the purpose of assessment of export goods.
3. G.S.R. No. 231 (E) dated 25th February, 2002 publishing the Notification No. 10/2000-(N.T.)-Customs regarding Exchange rate for conversion of foreign currencies into Indian currency or *vice-versa* for the purpose of assessment of export goods. [Placed in Library. See No. L.T 5372/02]